# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 425

TO BE ANSWERED ON THE 30th NOVEMBER, 2021

#### PROMOTION OF AGRO-FORESTRY

### 425. SHRI CHANDRA PRAKASH JOSHI:

SHRIMATI JASKAUR MEENA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the details of the schemes being implemented by the Government to promote agro forestry in the country;
- (b) the details of the States selected for agro forestry;
- (c) the details of identified areas for their selection under these schemes including Rajasthan;
- (d) the time by which this scheme is likely to be initiated along with the details thereof;
- (e) the details of eligible farmers under such scheme;
- (f) the details of the subsidies, concessions and facilities provided by the Government on ago forestry; and
- (g) the details of the benefits of the agro forestry?

#### **ANSWER**

## MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): Sub-Mission on Agroforestry Scheme is being implemented by this Department since 2016-17 to encourage tree plantation on farm land in a complementary and integrated manner with crops and livestock, to help the farmers to get additional income and make their farming systems more climate resilient and adaptive.
- (b)&(c): Presently, the scheme is being implemented in 21 States viz. Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, **Rajasthan**, Tamil Nadu, Telangana, Uttar Pradesh, Mizoram, Manipur, Meghalaya, Nagaland and 2 UTs viz. Jammu & Kashmir and Ladakh.The extant scheme is being implemented in those States/UTs that have liberalized felling and transit regulations for selected tree species. Other States/UTs can access the benefit of the scheme as and when such relaxation is notified by them.

- (d): The extant scheme is already ongoing since 2016-17.
- (e): All the farmers specially small marginal farmers are eligible for the benefit of the scheme.
- (f): Assistance to farmers for various interventions under the scheme is as following:

SI	Component/Activities/Sub	Cost Norms	Pattern of
No.	Component	( Rs in lakh)	Assistance
Nursery Development			
(a)	Small Nurseries	Rs 10 lakh per	100% for
		nursery	Government
(b)	Big Nurseries	Rs 16 lakh per	Agencies and 50%
		nursery	for farmers/private
(c)	Hi –Tech Nurseries	Rs 40 lakh per	agencies.
		nursery	
2.	Peripheral/Boundary Plantation	Rs.70 /plant	100% for
3.	Low Density Plantation (100-500	Rs 28,000/Ha	Government
	Ha)		Agencies and 50%
4.	High Density Block Plantation		for farmers/private
(a)	500 to 1000 plants/Ha	Rs 30,000/Ha	agencies in four
(b)	1000 to 1200 plants/Ha	Rs 35,000/Ha	years in the ratio
(c)	1200 to 1500 plants/Ha	Rs 45,000/Ha	of 40:20:20:20
(d)	> 1500 plants/Ha	Rs 50,000/Ha	
5.	Capacity Building and Training	Upto 5% of total allocation to the States	

The Agro-forestry quantifiable benefits scheme envisages lot of (g): а additional income, protection crop damage, like from higher carbon sequestration along with climate change adaptation and mitigation.

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